Parishad by *someone* was sold for Rs. 3.75 lakhs to the Boston Museum o[ Fine Arts;

(lVi if so, what -tep-. Government have taken to get back the idol; and

(*i*) *the* number of art pieces stolen from the museum during the years 1070-71, 1971-72, 1072-73 and i973-74?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF, S. NURUL HASAN): (a) and (c) Information is being collected and will be laid on the Table of the Sabha.

(b) The bronze image of Vishnu has been handed over to the Indian Ambassadoi in U.S.A. by the Curator, Boston Museum.

### More Super Bazars in Delhi

SHRI LOKANATH MISRA:

SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE be pleaded to stale:

(a) whether Government propose to open more Super Bazars in the Union Territory of Delhi;

. so, the number of smh bazars proposed to he opened- and the amount to be invested in each of them: and

(c) the areas where these bazars are to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Branches of the Super Bazar are to be opened by the Co-operative Store Ltd. (Super Bazar), New Delhi, which is an autonomous institution, and not by the Government.

(h) The Super Bazar has plans to open 20 brandies, in addition to its earlier 9 branches. The investment to be made in each branch will vary, as it will depend on its location, sales potential, size of the selling area, rental, staff strength, *etc.* 

(c) The Super Bazar proposes to open new branches in different localities of Delhi and New Delhi, subject to availability of suitable accommodation at a reasonable rental. Out of the proposed 20 new branches, three have already started functioning, at the Delhi University Campus, Jama Masjid

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area, and Vithalbhai Patcl House, *on* 5-6-74, 14-6-74 and 22-7-74 respectively.

Criminal cases against former Chairman, F.C.I.

S'I. SHRI B. D. BARMAN:

SHRI BHOLA PRASAD:

SHRI I. MAHAPATRO:

## SHRI YOGENDRA SHARMA:

### SHRI J. S. ANAND:

### SHRI SANAT KUMAR RAHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) al what singe is the criminal case filed against Shri Iqbal Singh, former Chairman of Food Corporation of India, on 28th November, 197:\* before special judge, Delhi;

(b) the steps being taken to get the cases decided soon;

i a i b c r in the case of sale of Maize, a *j>rimn facie* case against Shri Iqbal Singh has been established: and

(d) if so, the details and steps being taken in the matter?

1HE MINISTER OF INDUSTRIAL DE-VE! OPMF.N T AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (*SHRI* C. SUBRAMANIAM): (a) to (d) The criminal case filed against Shri Iqbal Singh on 28-11-73 before special judge, Delhi is at the initial stage of its proceedings. Every effort is being made by the CBI to expedite the case. In another case of sale of maize, investigation has revealed a *prima facie* case against Shri Iqbal Singh. The matter has been referred to the Central Vigilance Commission and is at present under their examination.

## Reorganisation of the Medical and Administration wings of the VVUIingdon Nursing Home

B32" SHRI B. D. BARMAN:

SHRI BHUPESH GUPTY:

SHRI J. S. ANAND:

Written Answers

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there is ;\ proposal under Government's consideration to reorganise the Nursing Home of the Willingdon Hospital. New Delhi in medical and administration matters; and

(b) if so, what arc the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b) The administrative arrangements in both the Willingdon and Safdarjang Hospitals are under review with a view to improve their functioning.

## Sale of Rice and Wheat to Kerala

# BSS. SHRI B. D. BARMAN:

SHRI BHOLA PRASAD:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fart that the Central Government have instructed the surplus States not to sell rice and wheat to Kerala and in fact these surplus State Governments have already refunded money which the Kerala Government had paid according to the purchase agreement made with them; and

(b) if so. what arc the reasons therefor?

THF. MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) Like other deficit States, Kerala State has been permitted to purchase levy free rice from surplus States on bilateral basis. Under the new wheat policy Kerala Government have also been permitted to purchase lew free wheat from surplus States on trade account.

### Unsold books in the National Book Trust Godowns

8.84. SHRI BHOLA PRASAD: Will the Minister of EDUCATION, SOCIAL WEL FARE AND CULTURE be pleased to refer to the answer to Starred Question 69 given in the Rajya Sabha on the 24th April, 1974 and state:

(*a*) uliat sups Government have so far taken to clear the accumulation of unsold books in the National Book Trust godowns; and

(b) what is the present selling procedure followed by the Trust?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The Review Committee appointed by the Government has since submitted its report which, *inter alia*, has made certain re commendations about the distribution and s;ile of the publications of the Trust. These recommendations are under consideration of the Government. The Government is also examining the question of gifting books which were published more than five years ago to selected deserving libraries in the country,

ib) The sale of the Trust's publications was hitherto handled by its sole selling agents. The Trust is now diversifying its distribution channels and has also entrusted its sales to the Sales Emporia of the Ministry of Information and Broadcasting, the first one of which has recently been set up in Delhi. In addition to its existing promotional activities such as, book fairs, catalogues, hook release functions, etc , the Trust has recently appointed a Sales Executive at headquarters and regional field representatives to step these up activities.

#### Wheat ship ran aground

835. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that an Ameikan wheat ship ran aground close to the light house near Rombay Port and that more than half of the wheat aboard the ship is believed to have been soaked and become unfit for human consumption;

(b) if so. what are the details thereof;

(c) what is the total loss suffered by Government on that account; and

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